

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### **SUPPLEMENTARY CAUSELIST**

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE] Web:www.ghconline.gov.in

## [ For Tuesday,7th September 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

#### **BEFORE:**

# HONOURABLE THE CHIEF JUSTICE HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

**COURT NO: 1** 

#### [DIVISION BENCH - I

THIS BENCH WILL TAKE UP HEARING LIST DATED 06-09-2021 TO 10-09-2021 PERTAINING TO THIS BENCH, ALONG WITH THE FOLLOWING MATTERS.

	o. Case Number	Main Parties		Petitioner Advocate	Respondent Advocate
		мотю	<u>N</u>		
13	WA/192/2021 CAVT. NO.04072/021, B/O	OIL INDIA LIMITED <b>Versus</b> BISHAL JYOTI KALITA		MR S N SARMA SENIOR ADVOCATE MR. M HUSSAIN MR. K KALITA MS. S GHOSH MS. C BASUMATARY	
-==	==========	=======================================		=========	
=== FΔ\/	========= E NOTE OF ADVOCATES FOR 0	====== 07/09/2021			
_L/\ V	E NOTE OF ABVOCATES FOR C	.,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,			
  1)		12-07-2021	To	08-10-2021	
  1)			 То То	08-10-2021 17-09-2021	
 1) 2)	MR. L P SHARMA	12-07-2021			
  1) 2) 3)	MR. L P SHARMA MRS. S ROY	12-07-2021 17-08-2021	То	17-09-2021	
 1) 2) 3)	MR. L P SHARMA MRS. S ROY MR G BORDOLOI	12-07-2021 17-08-2021 24-08-2021	To To	17-09-2021 07-09-2021	
 1) 2) 3) 4)	MR. L P SHARMA MRS. S ROY MR G BORDOLOI MR A DAS	12-07-2021 17-08-2021 24-08-2021 02-09-2021	To To To	17-09-2021 07-09-2021 10-09-2021	
1) 2) 3) 4) 5)	MR. L P SHARMA MRS. S ROY MR G BORDOLOI MR A DAS MR J SHARMA	12-07-2021 17-08-2021 24-08-2021 02-09-2021 03-09-2021	To To To	17-09-2021 07-09-2021 10-09-2021 07-09-2021	
1) 2) 3) 4) 5) 6)	MR. L P SHARMA MRS. S ROY MR G BORDOLOI MR A DAS MR J SHARMA MR D K DAS	12-07-2021 17-08-2021 24-08-2021 02-09-2021 03-09-2021 06-09-2021	To To To To	17-09-2021 07-09-2021 10-09-2021 07-09-2021 17-09-2021	
	MR. L P SHARMA MRS. S ROY MR G BORDOLOI MR A DAS MR J SHARMA MR D K DAS MR. A PAUL	12-07-2021 17-08-2021 24-08-2021 02-09-2021 03-09-2021 06-09-2021	To To To To To To To	17-09-2021 07-09-2021 10-09-2021 07-09-2021 17-09-2021 09-09-2021	



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

#### **BEFORE:**

# HONOURABLE MR. JUSTICE N. KOTISWAR SINGH HONOURABLE MR. JUSTICE MANISH CHOUDHURY

**COURT NO: 2** 

#### [DIVISION BENCH - II

THIS BENCH WILL TAKE UP HEARING LIST DATED 06-09-2021 TO 10-09-2021 PERTAINING TO THIS BENCH, ALONG WITH THE FOLLOWING MATTERS.

Sr.N	o. Case Number	Main Parties		Petitioner Advocate	Respondent Advocate
		ORDERS			
28	PIL/24/2021 FIXED	ALL ASSAM TRANSGENDER ASSOCIATION <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	5	MS. N MODI MR R YASIN SWATI. B. BARUAH (TG)	GA, ASSAM SC, FINANCE
	<b>WITH</b> I.A.(Civil)/1294/2021	ALL ASSAM TRANSGENDER		MS. N MODI	GA, ASSAM
	in PIL/24/2021	ASSOCIATION  Versus  THE STATE OF ASSAM AND 10 ORS		SWATI. B. BARUAH (TG)	SC, FINANCE
===	=======================================	=======================================	====	==========	=======================================
=== === LEAV	E NOTE OF ADVOCATES FOR (		===:		=======================================
=== ===: LEAV -			===:		
===: ===: LEAV - 1)			==== 	08-10-2021	
- 	E NOTE OF ADVOCATES FOR (	07/09/2021 	To	08-10-2021 17-09-2021	
-  1)	E NOTE OF ADVOCATES FOR ( MR. L P SHARMA	07/09/2021   12-07-2021	. •		
- 1) 2)	MR. L P SHARMA	07/09/2021  12-07-2021 17-08-2021	То	17-09-2021	
1) 2) 3)	MR. L P SHARMA MRS. S ROY MR G BORDOLOI	07/09/2021 	To To	17-09-2021 07-09-2021	
1) 2) 3) 4)	MR. L P SHARMA MRS. S ROY MR G BORDOLOI MR A DAS	07/09/2021 	To To To	17-09-2021 07-09-2021 10-09-2021	
1) 2) 3) 4)	MR. L P SHARMA MRS. S ROY MR G BORDOLOI MR A DAS MR J SHARMA	12-07-2021 17-08-2021 24-08-2021 02-09-2021 03-09-2021	To To To To	17-09-2021 07-09-2021 10-09-2021 07-09-2021	
1) 2) 3) 4) 5)	MR. L P SHARMA MRS. S ROY MR G BORDOLOI MR A DAS MR J SHARMA MR D K DAS	12-07-2021 17-08-2021 24-08-2021 02-09-2021 03-09-2021 06-09-2021	To To To To To	17-09-2021 07-09-2021 10-09-2021 07-09-2021 17-09-2021	
1) 2) 3) 4) 5) 6)	MR. L P SHARMA MRS. S ROY MR G BORDOLOI MR A DAS MR J SHARMA MR D K DAS MR. L P SHARMA	12-07-2021 17-08-2021 24-08-2021 02-09-2021 03-09-2021 06-09-2021	To To To To To To To	17-09-2021 07-09-2021 10-09-2021 07-09-2021 17-09-2021 09-09-2021	



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## [ For Tuesday,7th September 2021]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

#### **BEFORE:**

# HONOURABLE MR. JUSTICE N. KOTISWAR SINGH HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

**COURT NO: 2** 

[THIS BENCH WILL SIT AFTER RISING OF THE DIVISION BENCH-I AND DIVISION BENCH-II

Sr.N	o. Case Number	Main Parties		Petitioner Advocate	Respondent Advocate
		HEARING	<u></u>		
1	WP(C)/364/2020 P/H WITH LCR FIXED	TAFAJJUL HUSSAIN @ TAFAJJUL H <b>Versus</b> THE UNION OF INDIA AND 5 ORS		MR. L R MAZUMDER MR. H A TALUKDAR MD. I HUSSAIN MR R KARIM	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
-== -==	=======================================	:======================================	=====	=======================================	==========
EAV	E NOTE OF ADVOCATES FOR	07/09/2021			
  1)	  MR. L P SHARMA	  12-07-2021	To	08-10-2021	
  1) 2)	MR. L P SHARMA MRS. S ROY	12-07-2021 17-08-2021	 То То	08-10-2021 17-09-2021	
,					
2)	MRS. S ROY	17-08-2021	То	17-09-2021	
2) 3) 4)	MRS. S ROY MR G BORDOLOI	17-08-2021 24-08-2021	To To	17-09-2021 07-09-2021	
2) 3) 4) 5)	MRS. S ROY MR G BORDOLOI MR A DAS	17-08-2021 24-08-2021 02-09-2021	To To To	17-09-2021 07-09-2021 10-09-2021	
2) 3)	MRS. S ROY MR G BORDOLOI MR A DAS MR J SHARMA	17-08-2021 24-08-2021 02-09-2021 03-09-2021	To To To To	17-09-2021 07-09-2021 10-09-2021 07-09-2021	
2) 3) 4) 5)	MRS. S ROY MR G BORDOLOI MR A DAS MR J SHARMA MR D K DAS	17-08-2021 24-08-2021 02-09-2021 03-09-2021 06-09-2021	To To To To To	17-09-2021 07-09-2021 10-09-2021 07-09-2021 17-09-2021	
2) 3) 4) 5) 6)	MRS. S ROY MR G BORDOLOI MR A DAS MR J SHARMA MR D K DAS MR. A PAUL	17-08-2021 24-08-2021 02-09-2021 03-09-2021 06-09-2021	To To To To To To	17-09-2021 07-09-2021 10-09-2021 07-09-2021 17-09-2021 09-09-2021	



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

#### **BEFORE:**

## HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

**COURT NO: 3** 

#### [CIVIL BENCH-IV AND I

THIS BENCH WILL TAKE UP HEARING LIST DATED 06-09-2021 TO 10-09-2021 PERTAINING TO THIS BENCH, ALONG WITH THE FOLLOWING MATTERS.

Sr.No	o. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
		MOTION		
38	WP(C)/4099/2021 FIXED	M/S EASTERN GIPSY AND 3 ORS  Versus  THE STATE OF ASSAM AND 11 ORS	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	MR G N SAHEWALLA GA, ASSAM MR D SENAPATI MR. A CHETIA MS. S. TODI SC, P H E
	WITH			
39	WP(C)/3538/2021	M/S S.B. ENGINEERING Versus THE STATE OF ASSAM AND 9 ORS.	MR G N SAHEWALLA MR. P DEKA MS. S. TODI MS T J SAHEWALLA MR. M SAHEWALLA	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MR S PAUL SC, P H E MR. K H CHOUDHURY
	WITH	M/C C D. ENCINEEDING	MD C N CALIFINALLA	CC DUE
	I.A.(Civil)/1218/2021 in WP(C)/3538/2021	M/S S.B. ENGINEERING  Versus  THE STATE OF ASSAM AND 9 ORS.	MR G N SAHEWALLA MR. P DEKA MS. S. TODI MR. M SAHEWALLA	SC, P H E
40	WP(C)/4448/2021 B/O	M/S UNITED ENTERPRISE  Versus  THE GUWAHATI MUNICIPAL  CORPORATION AND 2 ORS.	MR. Y S MANNAN MS N DEKARAJA	SC, GMC
41	WP(C)/4475/2021 B/O	BARAPUJIA SAMABAI SAMITY LTD AND 27 ORS <b>Versus</b> THE STATE OF ASSAMAND 4 ORS.	MR. A SARMA MR B KAUSHIK MR. K KALITA MR H KALITA	GA, ASSAM
42	WP(C)/4477/2021 B/O	HEGUANGSAMYILE ZANME AND 5 ORS  Versus  THE NORTH CACHAR HILLS  AUTONOMOUS COUNCIL AND 2 ORS	MR R SENSUA MR S DAS MR D BORAH	SC, N C HILLS

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LEAVE NOTE OF ADVOCATES FOR 07/09/2021

-

1)	MR. L P SHARMA	12-07-2021	То	08-10-2021	
2)	MRS. S ROY	17-08-2021	To	17-09-2021	
3)	MR G BORDOLOI	24-08-2021	To	07-09-2021	
4)	MR A DAS	02-09-2021	To	10-09-2021	
5)	MR J SHARMA	03-09-2021	To	07-09-2021	
6)	MR D K DAS	06-09-2021	To	17-09-2021	
7)	MR. A PAUL	06-09-2021	To	09-09-2021	
8)	MR J DAS	06-09-2021	To	10-09-2021	
9)	MR S KHOUND	09-09-2021	To	10-09-2021	
10)	MS. D GHOSH	07-09-2021	To	11-09-2021	



(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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## [ For Tuesday,7th September 2021]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

#### **BEFORE:**

## HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN

**COURT NO: 6** 

[CRIMINAL AND MATTERS RELATED TO RETIREMENT BENEFITS

THIS BENCH WILL TAKE UP HEARING LIST DATED 06-09-2021 TO 10-09-2021 PERTAINING TO THIS BENCH, ALONG WITH THE FOLLOWING MATTERS.

Sr.N	o. Case Number	Main Parties		Petitioner Advocate	Respondent Advocate
		MOTIO	N		
45	Crl.Rev.P./178/2021 FIXED	MD. HAMID KHAN  Versus  THE UNION OF INDIA		MR. A M AHMED MR. A AHMED MS R DEKA	SC, NCB
==== LEAVE	E NOTE OF ADVOCATES FOR	07/09/2021			
1)	MR. L P SHARMA	  12-07-2021	To	08-10-2021	
2)	MRS. S ROY	17-08-2021	То	17-09-2021	
3)	MR G BORDOLOI	24-08-2021	То	07-09-2021	
4)	MR A DAS	02-09-2021	То	10-09-2021	
5)	MR J SHARMA	03-09-2021	To	07-09-2021	
6)	MR D K DAS	06-09-2021	To	17-09-2021	
7)	MR. A PAUL	06-09-2021	To	09-09-2021	
8)	MR J DAS	06-09-2021	То	10-09-2021	
9)	MR S KHOUND	09-09-2021	To	10-09-2021	
10)	MS. D GHOSH	07-09-2021	To	11-09-2021	



(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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## [ For Tuesday,7th September 2021]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

#### **BEFORE:**

## HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

**COURT NO: 8** 

[CIVIL BENCH - II AND I

THIS BENCH WILL TAKE UP HEARING LIST DATED 06-09-2021 TO 10-09-2021 PERTAINING TO THIS BENCH, ALONG WITH THE FOLLOWING MATTERS.

THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE LIST DATED 06-09-2021 TO 10-09-2021 PERTAINING TO THIS BENCH, ALONG WITH THE FOLLOWING MATTERS.

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE

ITEM NOS. 29 TO 38 WILL BE TAKEN AS LAST ITEM AND WILL BE HEARD THROUGH PHYSICAL MODE]

JI.N	o. Case Number	Main Parties		Petitioner Advocate	Respondent Advocate
		МОТІО	<u>N</u>		
39	WP(C)/4459/2021 CAVT. NO.05182/021, B/O	JYOTIRMOY NATH  Versus  THE STATE OF ASSAM AND 8 C	)RS.	MR. R P KAKOTI SR. ADV. MR. A K DUTTA MR. B PURKAYASTHA	MR. I H SAIKIA
EAV	ENOTE OF ADVOCATES FOR (	====== 07/09/2021			
 1)	  MR. L P SHARMA	  12-07-2021	То	08-10-2021	
1) 2)	MR. L P SHARMA  MRS. S ROY	12-07-2021 17-08-2021	To To	08-10-2021 17-09-2021	
•			. •		
2) 3)	MRS. S ROY	17-08-2021	То	17-09-2021	
2) 3) 4)	MRS. S ROY MR G BORDOLOI	17-08-2021 24-08-2021	To To	17-09-2021 07-09-2021	
2) 3) 4) 5)	MRS. S ROY MR G BORDOLOI MR A DAS	17-08-2021 24-08-2021 02-09-2021	To To To	17-09-2021 07-09-2021 10-09-2021	
2) 3) 4) 5)	MRS. S ROY MR G BORDOLOI MR A DAS MR J SHARMA	17-08-2021 24-08-2021 02-09-2021 03-09-2021	To To To	17-09-2021 07-09-2021 10-09-2021 07-09-2021	
2) 3) 4) 5) 6)	MRS. S ROY MR G BORDOLOI MR A DAS MR J SHARMA MR D K DAS	17-08-2021 24-08-2021 02-09-2021 03-09-2021 06-09-2021	To To To To	17-09-2021 07-09-2021 10-09-2021 07-09-2021 17-09-2021	
2)	MRS. S ROY MR G BORDOLOI MR A DAS MR J SHARMA MR D K DAS MR. A PAUL	17-08-2021 24-08-2021 02-09-2021 03-09-2021 06-09-2021	To To To To To To To	17-09-2021 07-09-2021 10-09-2021 07-09-2021 17-09-2021 09-09-2021	



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

#### **BEFORE:**

## HONOURABLE MR. JUSTICE KALYAN RAI SURANA COURT NO: 9

[CIVIL BENCH - III

THIS BENCH WILL TAKE UP HEARING LIST DATED 06-09-2021 TO 10-09-2021 PERTAINING TO THIS BENCH, ALONG WITH THE FOLLOWING MATTERS.

THIS BENCH WILL TAKE UP HEARING LIST DATED 06-09-2021 TO 01-10-2021 (PERTAINING TO CIVIL BENCH - III), ALONG WITH THE FOLLOWING MATTERS

Sr.N	o. Case Number	Main Parties		Petitioner Advocate	Respondent Advocat
		MOTION			
35	WP(C)/4355/2021 FIXED	DR. ASHWINI KR. PHUKAN  Versus  THE TEZPUR UNIVERSITY AND 4		MR K AGARWAL MS. P NEOG MR D AKRAM	SC, T U
		ADMISSIO	<u>N</u>		
36	WP(C)/3510/2021 FIXED	ANADAR BARUAH <b>Versus</b> THE STATE OF ASSAM AND 4 OR:	S	MS. A TALUKDAR S BORA MR D KALITA	SC, P H E
		ORDERS			
37	Cont.Cas(C)/315/2020	PROMUD KUMAR BARUAH		MR. D GOGOI	MR. I CHOUDHURY
:===	FIXED	<b>Versus</b> RAMENDRA NATH SHARMA ============	====	MR. S BORTHAKUR	-========
==== ==== EAVE	FIXED  E NOTE OF ADVOCATES FOR 0	RAMENDRA NATH SHARMA ===================================	====	MR. S BORTHAKUR	-=========
==== ==== EAVE 	NOTE OF ADVOCATES FOR 0	RAMENDRA NATH SHARMA ===================================	====		
  L)	NOTE OF ADVOCATES FOR 0	RAMENDRA NATH SHARMA ===================================	=====  To	08-10-2021	
  .) !)	MR. L P SHARMA	RAMENDRA NATH SHARMA ===================================		08-10-2021 17-09-2021	
  -) ?)	MR. L P SHARMA MRS. S ROY MR G BORDOLOI	RAMENDRA NATH SHARMA ===================================	То То То	08-10-2021 17-09-2021 07-09-2021	
 L) 2) 3)	MR. L P SHARMA MRS. S ROY MR G BORDOLOI MR A DAS	RAMENDRA NATH SHARMA ===================================	To To To To	08-10-2021 17-09-2021 07-09-2021 10-09-2021	
L) 2) 3) 1)	MR. L P SHARMA MRS. S ROY MR G BORDOLOI MR A DAS MR J SHARMA	RAMENDRA NATH SHARMA  ==================================	To To To To To	08-10-2021 17-09-2021 07-09-2021 10-09-2021 07-09-2021	
 L) 2) 3) 4) 5)	MR. L P SHARMA MRS. S ROY MR G BORDOLOI MR A DAS MR J SHARMA MR D K DAS	RAMENDRA NATH SHARMA  ==================================	To To To To To To	08-10-2021 17-09-2021 07-09-2021 10-09-2021 07-09-2021 17-09-2021	
 1) 2) 3) 4) 5) 6)	MR. L P SHARMA MRS. S ROY MR G BORDOLOI MR A DAS MR J SHARMA MR D K DAS MR D K DAS MR. A PAUL	RAMENDRA NATH SHARMA ===================================	To To To To To To	08-10-2021 17-09-2021 07-09-2021 10-09-2021 07-09-2021 17-09-2021 09-09-2021	
===== ================================	MR. L P SHARMA MRS. S ROY MR G BORDOLOI MR A DAS MR J SHARMA MR D K DAS	RAMENDRA NATH SHARMA  ==================================	To To To To To To	08-10-2021 17-09-2021 07-09-2021 10-09-2021 07-09-2021 17-09-2021	



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## [ For Tuesday,7th September 2021]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

#### **BEFORE:**

## HONOURABLE MR. JUSTICE PRASANTA KUMAR DEKA

**COURT NO: 10** 

#### [CIVIL BENCH - IV AND I

THIS BENCH WILL TAKE UP HEARING LIST DATED 06-09-2021 TO 10-09-2021 PERTAINING TO THIS BENCH, ALONG WITH THE FOLLOWING MATTERS.

THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE LIST DATED 06-09-2021 TO 10-09-2021 PERTAINING TO THIS BENCH, ALONG WITH THE FOLLOWING MATTERS.

r.No	o. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
		ADMISSION		
36	WP(C)/2418/2015 FIXED	M/S TASTY FOODS  Versus  THE UNION OF INDIA and 3 ORS	MR.R DUBEY MS.A B KAYASTHA MS.P SHARMA MS.M BORA	MR.S CHETIA SC, RAILWAY
37	<b>WITH</b> WP(C)/2262/2015	M/S TASTY FOODS	MR.R DUBEY	MR.S CHETIA
	(5///	Versus THE UNION OF INDIA and 3 ORS	MS.A B KAYASTHA MS.P SHARMA	SC, NF RLY(R1-4)
		<u>ORDERS</u>		
38	I.A.(Civil)/3091/2019 <b>in</b> MACApp./111/2014	ON THE DEATH OF AJIT KR. SARKAR HIS LEGAL HEIRS SONIA SARKAR AND 2 ORS <b>Versus</b> THE BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD. and 2 ORS.	MR J MOLLAH MRS. A BHANU MS S DAS	MR. R K BHATRA
	WITH			
	MACApp./111/2014	AJIT KR. SARKAR  Versus  THE BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD. and 2 ORS.	MR.J MOLLAH MR.S ISLAM MRA HAWARI	MR.R K BHATRA MS.A BORA MS.P HUJURI MR A SAIKIA
	<b>WITH</b> I.A.(Civil)/3092/2019	ON THE DEATH OF AJIT KR. SARKAR HIS	MR J MOLLAH	MR. R K BHATRA
	in MACApp./111/2014	LEGAL HEIRS SONIA SARKAR AND 2 ORS  Versus		MR. K K BHATKA
		THE BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD. and 2 ORS.	1913 3 DA3	
	WITH			
	I.A.(Civil)/3093/2019 in MACApp./111/2014	ON THE DEATH OF AJIT KR. SARKAR HIS LEGAL HEIRS SONIA SARKAR AND 2 ORS <b>Versus</b>		MR. R K BHATRA
		THE BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD. and 2 ORS.		

39 I.A.(Civil)/1247/2021 FIXED

**in** MACApp./10256/2020

WITH

MACApp./10256/2020 (Filing Number)

NATIONAL INSURANCE COMPANY LTD. **Versus** 

MUSST. JANA BIBI AND 10 ORS.

MR. R GOSWAMI MS. P BORTHAKUR

NATIONAL INSURANCE COMPANY LTD. **Versus** 

MUSST. JANA BIBI AND 10 ORS. F

MR. R GOSWAMI


LEAVE NOTE OF ADVOCATES FOR 07/09/2021


1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR G BORDOLOI	24-08-2021	To	07-09-2021
4)	MR A DAS	02-09-2021	To	10-09-2021
5)	MR J SHARMA	03-09-2021	To	07-09-2021
6)	MR D K DAS	06-09-2021	To	17-09-2021
7)	MR. A PAUL	06-09-2021	To	09-09-2021
8)	MR J DAS	06-09-2021	To	10-09-2021
9)	MR S KHOUND	09-09-2021	To	10-09-2021
10)	MS. D GHOSH	07-09-2021	To	11-09-2021



(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### **SUPPLEMENTARY CAUSELIST**

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## [ For Tuesday,7th September 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

#### **BEFORE:**

## HONOURABLE MR. JUSTICE AJIT BORTHAKUR

**COURT NO: 12** 

## [CRIMINAL AND MATTERS RELATED TO RETIREMENT BENEFITS

THIS BENCH WILL TAKE UP HEARING LIST DATED 06-09-2021 TO 10-09-2021 PERTAINING TO THIS BENCH, ALONG WITH THE FOLLOWING MATTERS.

Sr.N	o. Case Number	Main Parties		Petitioner Advocate	Respondent Advocate
		WITHDRA	WAL		
53	Bail Appln./1923/2021 B/O	MASUD IKRAMUL MAZID  Versus  THE STATE OF ASSAM		MR. S A HUSSAIN MR D J HALOI	PP, ASSAM
==== LEAV! -	E NOTE OF ADVOCATES FOR 0	  7/09/2021			
	MR. L P SHARMA	12.07.2021	т.	00.10.2021	
1)	MR. LP SHARMA	12-07-2021	То	08-10-2021	
•	MRS. S ROY	17-08-2021	To	08-10-2021 17-09-2021	
2)	= . •				
2)	MRS. S ROY	17-08-2021	То	17-09-2021	
2) 3) 4)	MRS. S ROY MR G BORDOLOI	17-08-2021 24-08-2021	To To	17-09-2021 07-09-2021	
2) 3) 4) 5)	MRS. S ROY MR G BORDOLOI MR A DAS	17-08-2021 24-08-2021 02-09-2021	To To To	17-09-2021 07-09-2021 10-09-2021	
2) 3) 4) 5)	MRS. S ROY MR G BORDOLOI MR A DAS MR J SHARMA	17-08-2021 24-08-2021 02-09-2021 03-09-2021	To To To	17-09-2021 07-09-2021 10-09-2021 07-09-2021	
2) 3) 4) 5) 6) 7)	MRS. S ROY MR G BORDOLOI MR A DAS MR J SHARMA MR D K DAS	17-08-2021 24-08-2021 02-09-2021 03-09-2021 06-09-2021	To To To To	17-09-2021 07-09-2021 10-09-2021 07-09-2021 17-09-2021	
2) 3) 4) 5) 6)	MRS. S ROY MR G BORDOLOI MR A DAS MR J SHARMA MR D K DAS MR. A PAUL	17-08-2021 24-08-2021 02-09-2021 03-09-2021 06-09-2021	To To To To To To	17-09-2021 07-09-2021 10-09-2021 07-09-2021 17-09-2021 09-09-2021	



(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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## [ For Tuesday,7th September 2021]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

#### **BEFORE:**

## HONOURABLE MR. JUSTICE HITESH KUMAR SARMA

**COURT NO: 13** 

## [CRIMINAL AND MATTERS RELATED TO RETIREMENT BENEFITS

THIS BENCH WILL TAKE UP HEARING LIST DATED 06-09-2021 TO 10-09-2021 PERTAINING TO THIS BENCH, ALONG WITH THE FOLLOWING MATTERS.

Sr.No	. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
		JUDGEMENT		
71	AB/2395/2021 AT 10:30 AM	PLABAN BORTHAKUR  Versus  THE STATE OF ASSAM	MR. A M BORA MR. P P DUTTA MR D MAHANTA	PP, ASSAM
		WITHDRAWAL		
72	AB/2583/2021 B/O	JEHERUL ISLAM  Versus  THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM	PP, ASSAM
		MOTION		
73	AB/2566/2021 FIXED	MAHABIR BARDIA  Versus  THE STATE OF ASSAM	MR H R A CHOUDHURY MRS. R RONGMEI	PP, ASSAM SC, EXCISE DEPTT.
74	AB/2641/2021 B/O	NAVEEN KUMAR AND ANR Versus THE STATE OF ASSAM	MR. A R TAHBILDAR MR F KHAN MS D BARUAH MS BISMITA BARMAN	PP, ASSAM
		BAIL HEARING (BA)		
75	Bail Appln./1833/2021 FIXED	MD AJIJUR HUSSAIN SAIKIA @ AJIJUR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MS F RAHMAN	PP, ASSAM
76	Bail Appln./1939/2021 WITH CASE DIARY, FIXED	NABIBUR RAHMAN @ MOKI <b>Versus</b> THE STATE OF ASSAM	MR A ALI MR. Y ALI	PP, ASSAM
		BAIL HEARING		
77	AB/2398/2021 (CONNECTED WITH ITEM NO. 23 IN THE DAILY CAUSE LIST ),FIXED		MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY MR S PAUL	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 07/09/2021

-				
1)	 MR. L P SHARMA	12-07-2021	To	08-10-2021
1) 2)	MRS. S ROY	17-07-2021	To	17-09-2021
3)	MR G BORDOLOI	24-08-2021	То	07-09-2021
4)	MR A DAS	02-09-2021	To	10-09-2021
5)	MR J SHARMA	03-09-2021	То	07-09-2021
6)	MR D K DAS	06-09-2021	To	17-09-2021
7)	MR. A PAUL	06-09-2021	To	09-09-2021
8)	MR J DAS	06-09-2021	То	10-09-2021
9)	MR S KHOUND	09-09-2021	То	10-09-2021
10)	MS. D GHOSH	07-09-2021	To	11-09-2021



(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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## [ For Tuesday,7th September 2021]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

#### **BEFORE:**

## HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

**COURT NO: 14** 

[CIVIL BENCH - III AND I

THIS BENCH WILL TAKE UP HEARING LIST DATED 06-09-2021 TO 10-09-2021 PERTAINING TO THIS BENCH, ALONG WITH THE FOLLOWING MATTERS.

THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE LIST DATED 06-09-2021 TO 10-09-2021 PERTAINING TO THIS BENCH, ALONG WITH THE FOLLOWING MATTERS.

31.14	o. Case Number	Main Parties		Petitioner Advocate	Respondent Advocat
		JUDGEMENT			
32	Bail Appln./1894/2021	MD. MOFIDUL HAQUE  Versus		MR. A K BHATTACHARYYA MS R B DEB	PP, ASSAM
		THE STATE OF ASSAM		MR D K BHATTACHARYYA	
		<u>ORDERS</u>			
33	I.A.(Civil)/1230/2021	REKHA BORA AND 3 ORS.		MR G KHANDELIA	MS N SAIKIA
	FIXED <b>in</b> Arb.A./5/2021	<b>Versus</b> M/S NEHA BUILDERS AND 2 ORS.		MR. B PRASAD MR. K DEKA	
	WITH	MIS NETIA BOILDENS AND 2 ONS.		MIN. IN DEINA	
	Arb.A./5/2021	M/S NEHA BUILDERS AND 2 ORS		MRS. P GOSWAMI	
		Versus		MS N SAIKIA	
		REKHA BORA AND 3 ORS		MR A SAIKIA	
====			====		
==== ==== EAVE			====		
			====  To		
  L)	E NOTE OF ADVOCATES FOR 0	======================================			
  L) <u>2</u> )	E NOTE OF ADVOCATES FOR 0	======================================	То	08-10-2021	
  L) 2) 3)	MR. L P SHARMA MRS. S ROY	======================================	То То	08-10-2021 17-09-2021	
 L) 2) 3)	MR. L P SHARMA MRS. S ROY MR G BORDOLOI	12-07-2021 17-08-2021 24-08-2021	To To To	08-10-2021 17-09-2021 07-09-2021	
 L) 2) 3) 4)	MR. L P SHARMA MRS. S ROY MR G BORDOLOI MR A DAS	======================================	To To To To	08-10-2021 17-09-2021 07-09-2021 10-09-2021	
 L) 2) 3) 4) 5)	MR. L P SHARMA MRS. S ROY MR G BORDOLOI MR A DAS MR J SHARMA	12-07-2021 17-08-2021 24-08-2021 02-09-2021	To To To To	08-10-2021 17-09-2021 07-09-2021 10-09-2021 07-09-2021	
 1) 2) 3) 4) 5)	MR. L P SHARMA MRS. S ROY MR G BORDOLOI MR A DAS MR J SHARMA MR D K DAS	12-07-2021 17-08-2021 24-08-2021 02-09-2021 06-09-2021	To To To To To To	08-10-2021 17-09-2021 07-09-2021 10-09-2021 07-09-2021 17-09-2021	
===== ================================	MR. L P SHARMA MRS. S ROY MR G BORDOLOI MR A DAS MR J SHARMA MR D K DAS MR. A PAUL	12-07-2021 17-08-2021 24-08-2021 02-09-2021 03-09-2021 06-09-2021	To To To To To To	08-10-2021 17-09-2021 07-09-2021 10-09-2021 07-09-2021 17-09-2021 09-09-2021	



(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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## [ For Tuesday,7th September 2021]

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[AT 10:30 AM]

#### **BEFORE:**

## HONOURABLE MR. JUSTICE MANISH CHOUDHURY

**COURT NO: 16** 

### [THIS BENCH WILL SIT AFTER RISING OF DIVISION BENCH-II

 Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
 	ADMISSION		
WP(C)/6700/2018 PART-HEARD, FIXED	DHANI RAM NARAH AND 9 ORS.  Versus  THE UNION OF INDIA AND 4 ORS.	MR M J QUADIR MR. K MIRA	MR. B J GHOSH MR. DILIP DEY MR. C K S BARUAH (CGC, R1) ASSTT.S.G.I. SC, I O C
<b>WITH</b> WP(C)/4388/2018	DHANI RAM NARAH AND 9 ORS.  Versus  THE UNION OF INDIA AND 3 ORS.	MR M J QUADIR	ASSTT.S.G.I. SC, I O C
WP(C)/2941/2021 FIXED	SHREE SANYEEJI ISPAT LTD.  Versus  ASSAM POWER DISTRIBUTION CO. LTD. AND 3 ORS.	DR. ASHOK SARAF MR. S K KEJRIWAL MS. S KEJRIWAL	SC, APDCL
<b>WITH</b> I.A.(Civil)/1095/2021 in WP(C)/2941/2021	ASSAM POWER DISTRIBUTION CO. LTD.(APDCL) AND 3 ORS. <b>Versus</b> SHREE SANYEEJI ISPAT LTD.	SC, APDCL	MR. S K KEJRIWAL
<b>WITH</b> I.A.(Civil)/1150/2021 in WP(C)/2941/2021	SHREE SANYEEJI ISPAT LTD.  Versus  ASSAM POWER DISTRIBUTION CO. LTD. AND 3 ORS.	MR. S K KEJRIWAL MS. S KEJRIWAL	SC, APDCL
<b>WITH</b> WP(C)/1079/2021	NEW TECH STEEL AND ALLOYS PVT LTD  Versus  THE STATE OF ASSAM AND 8 ORS	MR D K MISHRA MR. M MORE	GA, ASSAM SC, APDCL
<b>WITH</b> I.A.(Civil)/1099/2021 in WP(C)/1079/2021	ASSAM POWER DISTRIBUTION COMPANY LIMITED (APDCL) AND 7 ORS. <b>Versus</b> NEW TECH STEEL AND ALLOYS PVT. LTD AND ANR.		GA, ASSAM MR D K MISHRA MR. M MORE

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LEAVE NOTE OF ADVOCATES FOR 07/09/2021

MR. L P SHARMA	12-07-2021	To	08-10-2021
MRS. S ROY	17-08-2021	To	17-09-2021
MR G BORDOLOI	24-08-2021	To	07-09-2021
MR A DAS	02-09-2021	To	10-09-2021
MR J SHARMA	03-09-2021	To	07-09-2021
MR D K DAS	06-09-2021	To	17-09-2021
MR. A PAUL	06-09-2021	To	09-09-2021
MR J DAS	06-09-2021	To	10-09-2021
MR S KHOUND	09-09-2021	To	10-09-2021
MS. D GHOSH	07-09-2021	To	11-09-2021
	MRS. S ROY MR G BORDOLOI MR A DAS MR J SHARMA MR D K DAS MR. A PAUL MR J DAS MR S KHOUND	MRS. S ROY       17-08-2021         MR G BORDOLOI       24-08-2021         MR A DAS       02-09-2021         MR J SHARMA       03-09-2021         MR D K DAS       06-09-2021         MR. A PAUL       06-09-2021         MR J DAS       06-09-2021         MR S KHOUND       09-09-2021	MRS. S ROY       17-08-2021       To         MR G BORDOLOI       24-08-2021       To         MR A DAS       02-09-2021       To         MR J SHARMA       03-09-2021       To         MR D K DAS       06-09-2021       To         MR. A PAUL       06-09-2021       To         MR J DAS       06-09-2021       To         MR S KHOUND       09-09-2021       To